GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:4945 ANSWERED ON:26.08.2010 SPECIAL DISTRICT COURTS FOR DISPOSAL OF INSURANCE CLAIM Jagannath Dr. M.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has decided to set up special district courts to award accident insurance claims without delay to the affected families;
- (b) if so, the details thereof;
- (c) the number of Courts proposed to be set up and the time by which such courts are likely to be set up; and
- (d) the number of such cases pending till 31st March, 2009?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

- (a): No, Madam.
- (b) & (c): Do not arise.
- (d): As per information received from the Department of Financial Services, 9,90,188 Motor accident claim cases in respect of all the member companies of General Insurance (Public Sector) Association of India were pending as on 31.3.2009 in Motor Accident Claims Tribunals.